

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3491
ANSWERED ON:03.09.2012
ENCROACHMENT ON DEFENCE LAND
Bishnoi Shri Kuldeep

Will the Minister of DEFENCE be pleased to state:

- (a) whether approximately 12000 Acres of defence land have been encroached upon across the country;
- (b) if so, the details thereof, State-wise;
- (c) the details of total land owned by defence establishments across the country vis-à-vis encroached defence land, State / UT-wise; and
- (d) the steps taken by the Government for compilation and computerization of all defence land records and also for deposit of funds generated from defence land transactions in the Consolidated Fund of India?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

- (a) to (c): Yes, Madam. About 12364 acres of Defence land is under encroachment. The State-wise details of Defence Land & Encroachments on defence land are Annexed.
- (d) The Military Land Registers (MLRs) and General Land Registers (GLRs) in which record of defence land is kept, have already been computerized. Instances of transaction of defence land are very few and whenever it is done, amount generated is deposited in the Consolidated Fund of India.